

(1)

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**RA 206/2004
MA 1625/2004
OA 2337/2003**

New Delhi, this the 27th day of June, 2005

**Hon'ble Mr. Shanker Raju, Member (J)
Hon'ble Mr. S.K. Malhotra, Member (A)**

Ramesh Chand Sai

....Applicant.

(By Advocate Shri S.M. Garg)

Versus

Council of Scientific & Industrial Research and Others


...Respondents.

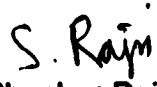
(By Advocate Shri C.Hari Shankar and Sh. Harpreet Singh)

O R D E R (ORAL)

By Shri Shanker Raju, Member (J) :-

**In the light of the letter dated 17-3-2005 issued by the respondents (Chief
Vigilance Officer), learned counsel for the applicant seeks to withdraw this RA,
which is accordingly allowed. Review Application is dismissed as withdrawn.**


**(S.K. Malhotra)
Member (A)**


**(Shanker Raju)
Member (J)**

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